

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 11/163/14  
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA  
HON'BLE MEMBER (T)

SMT. INA MALHOTRA  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017**

**NAME OF THE COMPANY:** M/s Mr. Om Prakash Gupta V/s. M/s. Apex FRP Chemicals Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 163**

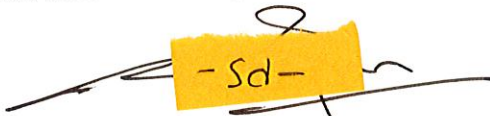
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Petitioner (s): Mr. Ankit Singhal, Advocate


For Respondent (s): Mr. Harshit Aggarwal, Advocate  
Ms. Samridhi Gogia , Advocate

**Order**

Steps be taken by the petitioner to serve the copy on the respondents. Reply, if any, be filed by the next date of hearing. To come up on 2<sup>nd</sup> August 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]